

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 136/2016
RT CP (CAA) No.190/Chd/Hry/2017**

In the matter of scheme of amalgamation between:

Biomet Orthopaedic India Pvt. Ltd. ...Petitioner No.1/Transferor
Company.

And

M/s Zimmer India Pvt. Ltd. ...Petitioner No.2/Transferor
Company.

Present: Mr.Atul Nanda, Senior Advocate with Mr.Sahil Sharma, Mr.Pranav Vyas, Advocates for the petitioner-companies.
Mr.Deepankur Sharma, Advocate for Official Liquidator and the Regional Director, Northern Region, New Delhi.
Mr.M.S.Pachauri, Registrar of Companies, Punjab and Chandigarh for ROC, NCT of Delhi and Haryana.

As per office report, additional report has been filed by the Official Liquidator. Learned senior counsel for the petitioner seeks time to file response to the objections raised by the Official Liquidator.

List the matter on 29.05.2018 for arguments. Response, if any, be filed at least 3 days before the date fixed with a copy advance to the counsel opposite.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial

Sd/-

(Pradeep R.Sethi)
Member (Technical)

May 08, 2018

subbu